GOVERNMENT OF INDIA EXTERNAL AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:387 ANSWERED ON:22.07.2015 Border Dispute with China Adityanath Shri Yogi;Chandrappa Shri B.N.;Chavda Shri Vinod;Gutha Shri Sukender Reddy;Kateel Shri Nalin Kumar;Maragatham Smt. K.;Pradhan Shri Nagendra Kumar;Raut Shri Vinayak Bhaurao;Shewale Shri Rahul Ramesh;Shinde Dr. Shrikant Eknath;Singh Shri Lallu;Subbareddy Shri Yerram Venkata;Suresh Shri Doddaalahalli Kempegowda

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether border issue has come up for discussion during the Prime Minister's recent visit to China and if so, the details thereof and the response of the Chinese Government on the issue including its position on Line of Actual Control (LAC);

(b) the details of the resolutions made during the visit and action plan envisaged in this regard; and

(c) the other steps taken/being taken by the Government to settle the border dispute with China?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS [GEN. (DR) V. K. SINGH (RETD)]

(a) to (c) During the recent visit of Prime Minister to the People's Republic of China, the discussions with Chinese leadership were comprehensive and substantive. Various issues of significance, including the India-China boundary question, were discussed in a frank and cordial manner.

India and China, under the Agreement on Confidence Building Measures in the military field along the Line of Actual Control in the India-China border areas, signed in November 1996 and subsequent Protocol on modalities for the implementation of Confidence Building Measures in the military field along the Line of Actual Control in the India-China border areas, signed in April 2005 and Border Defence Cooperation Agreement, signed in October 2013, are committed to the clarification and confirmation of the line of actual control to reach a common understanding of the alignment of the line of actual control.

The two sides have agreed to each appoint a Special Representative (SR) to explore the framework for a boundary settlement from the political perspective of the overall bilateral relationship. The 18th round of Special Representatives Talks on the India-China boundary question was held in New Delhi from March 22-24, 2015. The Special Representatives of the two countries, Shri Ajit Doval, National Security Advisor and Mr Yang Jiechi, State Councilor held useful and positive discussions on the framework for the settlement of the India-China boundary question on the basis of the Agreement on the Political Parameters and Guiding Principles for the Settlement of the India-China Boundary Question signed on April 11, 2005.

India and China are committed to resolving bilateral issues through dialogue and peaceful negotiations and in a fair, reasonable and mutually acceptable manner.